

राज्य	1975	1976	1977	1978
महाराष्ट्र	408.2	449.2	556.4	466.0
उड़ीसा	46.0	84.4	37.4	69.3
पाँडेचरी	0.6	1.1	0.1	0.4
राजस्थान	402.9	164.5	339.8	496.3
तमिलनाडु	1333.1	1540.9	1156.4	1719.6
पश्चिम बंगाल	15.1	15.4	10.2	5.0

मंत्रालयों में सफाई कर्मचारियों के लिये सेलेक्शन ग्रेड

6044. श्री ईश्वर चौधरी: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार के प्रायः सभी मंत्रालयों में कार्य कर रहे बहुत से सफाई कर्मचारी कई वर्ष पूर्व धपने बतनमानों की अधिकतम सीमा पर पहुँच गये हैं लेकिन उनके लिये सेलेक्शन ग्रेड की कोई व्यवस्था नहीं है;

(ख) यदि हाँ, तो इनकी संख्या कितनी है; और

(ग) सरकार द्वारा उनके लिये सेलेक्शन ग्रेड की व्यवस्था कब तक कर दी जायेगी जैसा कि चपतरी और चपरासी जैसे अन्य चतुर्थ श्रेणी कर्मचारियों के मामले में है ?

गृह मंत्रालय तथा विधि, न्याय और कानूनी कार्य मंत्रालय में एलन मंत्री (श्री एस० डी० परदिन) :  
(क) और (ख). बुकि सफाईखाला (स्वीपर्स) का संघर्ष विकेन्द्रीकृत है इसलिए अपेक्षित सूचना कामिक और प्रशासकिक सुधार क्रियान में नहीं रखी जाती।

(ग) दिनांक 30-9-1977 और 28-1-1978 को इस आशय के आदेश जारी किए गए थे कि सफाई-खाला, चपरासियों, करारों आदि के लिए सेलेक्शन ग्रेड का सुअव क्रिया जाना चाहिए और उन्हें 1-8-1976 से लागू किया जाना चाहिए।

#### Issue of Licences for Industries

6045. SHRI K. S. VEERABHADRAPPA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details regarding the heavy, medium and light indus-

tries for which licences were granted since March, 1977 upto now;

(b) what is the number of applications received and rejected during that period, state-wise; and

(c) how many applications were sanctioned for the State of Karnataka during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) 792 Industrial Licences were issued under the Industries (Development and Regulation) Act, 1951 during the period 1st March, 1977 to 28th February, 1979. Details of all Industrial Licences including name of the party, item of manufacture, capacity, location of the unit etc. issued under the Industries (Development and Regulation) Act, 1951 are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and in the Supplement to the "Monthly News Letter" published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

(b) A statement showing the State-wise position of the applications received and rejected during the period 1st March, 1977 to 28th February, 1979 is enclosed.

(c) 56 Letters of Intent and 67 Industrial Licences were issued in favour of industrial units located or to

be located in Karnataka State during the period 1st March, 1977 to 28th February, 1979.

#### Statement

*Break-up of number of Industrial Licensing applications received during the period 1st March, 1977 to 28th February, 1979 and those rejected out of them*

State/Union Territory	Number of applications received during 1-3-77 to 28-2-79	Rejected out of them
Andhra Pradesh	177	38
Assam	27	7
Bihar	58	10
Gujarat	317	65
Haryana	110	22
Himachal Pradesh	36	9
Jammu & Kashmir	28	7
Kerala	59	8
Karnataka	161	34
Madhya Pradesh	134	37
Maharashtra	675	147
Manipur	..	..
Meghalaya	1	..
Nagaland	2	..
Orissa	49	11
Punjab	116	24
Rajasthan	117	24
Sikkim	..	..
Tamil Nadu	166	28
Tripura	..	..
Uttar Pradesh	206	39
West Bengal	207	45
Delhi	54	11

1	2	3
Chandigarh	4	2
Goa, Daman & Diu	19	3
Pondicherry	3	1
Dadra & Nagar Haveli	5	1
Andaman & Nicobar	1	..
State not indicated	15	1
<b>TOTAL</b>	<b>2,747</b>	<b>574</b>

#### Sick Small Industries

6046. SHRI A. R. BADRI-NARAYAN:

SHRI P. M. SAYEED:

SHRI NIHAR LASKAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether growing incidence of sickness is still plaguing small industries in most of the North Eastern States;

(b) if so, whether the district industries centres which have been set up on a selective basis in these States have yet to better the lot of small industries;

(c) if so, what are major constraints faced by these industries;

(d) whether small industries need modernisation for survival and raising productivity which will prevent them falling sick; and

(e) if so, what steps Government are taking in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Sickness in small industries can be attributed to many causes. Some small units in North Eastern Region have also reported sickness due to one reason or the other.